

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA- 1929/1990

New Delhi, dated the 17th April, 1995

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri A.K. Sharma,
R/o 381, Masjid Moth,
New Delhi- 49

... Applicant

(By Advocate MS Sumeet Kaur,
proxy counsel for Sh.J.P. Verghese)

Vs.

1. Union of India through its Secy.
Ministry of Science & Technology,
Technology Bhawan, New Mehrauli Road,
New Delhi-16

2. Dr. S. M. Kulshreshtha,
Director General of Meteorologist
India Meteorological Department,
Lodi Road, New Delhi-3

... Respondents.

(By Advocate Shri Madhav Panikar)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

MS Kaur seeks permission to withdraw the application. Shri Panikar counsel for the respondents is also present in the Court.

The prayer for withdrawal is allowed and this application is dismissed as withdrawn.

JS.
(Lakshmi Swaminathan)
Member (J)

Adige
(S.R. Adige)
Member (A)